

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 116  
(IB)-448(PB)/2017

**IN THE MATTER OF:**

Rajendra Kumar Saxena  
Vs

... Applicant / Petitioner

Earth Gracia Builcon Pvt Ltd.

... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, CIRP**

Order delivered on 06.11.2020

**CORAM**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SHRI HEMANT KUMAR SARANGI,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner

: Mr. Adhish Sharma, Adv.

Mr. N.S. Ahluwalia, Mr. Adhish Sharma Advs.

For the RP

: Mr. Anuj Tiwari, Adv. with Manisha Rawat RP

**ORDER**

**IA-4802(PB)/2020:-**

Counsel for the applicant is directed to issue notice to the non-applicants/respondents for 04.12.2020.

**IA-1286(PB)/2020:-**

The applicant is given liberty to serve copy upon the Greater Noida.

List on 04.12.2020.

Sd/-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sd/-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**